The House reassembled after lunch at one minute past two of the clock.

MR. DEPUTY CHAIRMAN in the Chair

The Constitution (One Hundred and Ninth Amendment) Bill, 2009

THE MINISTER OF LAW AND JUSTICE (SHRI M. VEERAPPA MOILY): Mr. Deputy Chairman, Sir, I beg to move:

That the Bill further to amend the Constitution of India, be taken into consideration.

The question was proposed.

MR. DEPUTY CHAIRMAN: The question is:

That the Bill further to amend the Constitution of India, be taken into consideration.

The House divided.

MR. DEPUTY CHAIRMAN: Ayes - 135.

Noes - Nil

Acharya, Shri Suryakantbhai

Achuthan, Shri M.P.

Adeeb, Shri Mohammed

Ahluwalia, Shri S.S.

Akhtar, Shri Kamal

Ali, Shri Munquad

Ali, Shri Sabir

Amin, Shri Mohammed

Anand Sharma, Shri

Anbalagan, Shri S.

Antony, Shri A.K.

Apte, Shri Balavant alias Bal

Azad, Shri Ghulam Nabi

Bagrodia, Shri Santosh

Balaganga, Shri N.

Balmiki, Shri Krishan Lal

Chandrasekhar, Shri Rajeev

Chatterjee, Shri Prasanta

Chaturvedi, Shri Lalit Kishore

Chaturvedi, Shri Satyavrat

Chavan, Shri Prithviraj

Condpan, Shri Silvius

Daimary, Shri Biswajit

Das, Shri Kumar Deepak

Deora, Shri Murli

Dhawan, Shri R.K.

Dwivedi, Shri Janardan

Elavarasan, Shri A.

Fernandes, Shri Oscar

Ganga Charan, Shri

Gill, Dr. M.S.

Gnanadesikan, Shri B.S.

Govindarajar, Shri N.R.

Gupta, Dr. Akhilesh Das

Hariprasad, Shri B.K.

Heptulla, Dr. (Shrimati) Najma A.

Husain, Shri Jabir

Jaitley, Shri Arun

Jinnah, Shri A.A.

Jois, Shri M. Rama

Kalita, Shri Bhubaneswar

Kanimozhi, Shrimati

Karan Singh, Dr.

Karat, Shrimati Brinda

Karimpuri, Shri Avtar Singh

Keishing, Shri Rishang

Khabri, Shri Brijlal

Khan, Shri Mohd. Ali

Khandelwal, Shri Pyarelal

Khuntia, Shri Rama Chandra

Kidwai, Shrimati Mohsina

Koshyari, Shri Bhagat Singh

Krishna, Shri S.M.

Kurien, Prof. P.J.

Lad, Shri Anil H.

Madhu, Shri Penumalli

Mahendra Mohan, Shri

Maitreyan, Dr. V.

Majhi, Shri Bhagirathi

Malaisamy, Dr. K.

Mangala Kisan, Shri

Mathur, Shri Om Prakash

Mishra, Shri Kalraj

Mukut Mithi, Shri

Naidu, Shri M. Venkaiah

Naik, Shri Shantaram Laxman

Nandi Yellaiah, Shri

Natarajan, Shrimati Jayanthi

Natchiappan, Dr. E.M. Sudarsana

Pal, Shri Shriram

Pany, Shri Rudra Narayan

Parmar, Shri Bharatsinh Prabhatsinh

Patel, Shri Ahmed

Patel, Shri Kanjibhai

Patel, Shri Surendra Motilal

Pathak, Shri Brijesh

Patil, Shri Shivraj Vishwanath

Pilania, Dr. Gyan Prakash

Pradhan, Shrimati Renubala

Prasad, Shri Ravi Shankar

Punj, Shri Balbir

Rai, Shrimati Kusum

Raja, Shri D.

Rajan, Shri Ambeth

Rajan, Shri P.R.

Rajaram, Shri

Rajeeve, Shri P.

Ram Prakash, Dr.

Ramesh, Shri Jairam

Rao, Dr. K. Keshava

Rao, Shri K.V.P. Ramachandra

Rao, Shri V. Hanumantha

Rashtrapal, Shri Praveen

Ratna Bai, Shrimati T.

Rebello, Ms. Mabel

Reddy, Shri M.V. Mysura

Reddy, Dr. N. Janardhana

Rudy, Shri Rajiv Pratap

Rupala, Shri Parshottam Khodabhai

Rupani, Shri Vijaykumar

Sanghi, Shri Gireesh Kumar

Seelam, Shri Jesudasu

Sen, Shri Tapan Kumar

Shanta Kumar, Shri

Sharma, Shri Raghunandan

Sharma, Shri Satish Kumar

Shourie, Shri Arun

Shukla, Shri Rajeev

Singh, Shri Arjun

Singh, Shri Bhagwati

Singh, Shri Ishwar

Singh, Shri Jai Prakash Narayan

Singh, Dr. Manmohan

Singh, Shrimati Maya

Singh, Shri R.C.

Siva, Shri Tiruchi

Soni, Shrimati Ambika

Tariq Anwar, Shri

Thakor, Shri Natuji Halaji

Thakur, Dr. C.P.

Thakur, Dr. Prabha

Thakur, Shrimati Viplove

Thirunavukkarasar, Shri Su.

Tiriya, Ms. Sushila

Uikey, Miss Anusuiya

Vasan, Shri G.K.

Verma, Shri Vikram

Vijayaraghavan, Shri A.

Vora, Shri Motilal

Vyas, Shri Shreegopal

Waghmare, Dr. Janardhan

Yadav, Shri Nand Kishore

Yadav, Prof. Ram Gopal

Yadav, Shri Subhash Prasad

Yechury, Shri Sitaram

Noes: Nil

The motion was adopted by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

MR. DEPUTY CHAIRMAN: We shall now take up clause-by-clause consideration of the Bill.

Now, the question is:

That clause 2 stands part of the Bill.

The House divided.

MR. DEPUTY CHAIRMAN: Ayes - 135.

Noes - Nil

Acharya, Shri Suryakantbhai

Achuthan, Shri M.P.

Adeeb, Shri Mohammed

Ahluwalia, Shri S.S.

Akhtar, Shri Kamal

Ali, Shri Munquad

Ali, Shri Sabir

Amin, Shri Mohammed

Anand Sharma, Shri

Anbalagan, Shri S.

Antony, Shri A.K.

Apte, Shri Balavant alias Bal

Azad, Shri Ghulam Nabi

Bagrodia, Shri Santosh

Balaganga, Shri N.

Balmiki, Shri Krishan Lal

Chandrasekhar, Shri Rajeev

Chatterjee, Shri Prasanta

Chaturvedi, Shri Lalit Kishore

Chaturvedi, Shri Satyavrat

Chavan, Shri Prithviraj

Condpan, Shri Silvius

Daimary, Shri Biswajit

Das, Shri Kumar Deepak

Deora, Shri Murli

Dhawan, Shri R.K.

Dwivedi, Shri Janardan

Elavarasan, Shri A.

Fernandes, Shri Oscar

Ganga Charan, Shri

Gill, Dr. M.S.

Gnanadesikan, Shri B.S.

Govindarajar, Shri N.R.

Gupta, Dr. Akhilesh Das

Hariprasad, Shri B.K.

Heptulla, Dr. (Shrimati) Najma A.

Husain, Shri Jabir

Jaitley, Shri Arun

Jinnah, Shri A.A.

Jois, Shri M. Rama

Kalita, Shri Bhubaneswar

Kanimozhi, Shrimati

Karan Singh, Dr.

Karat, Shrimati Brinda

Karimpuri, Shri Avtar Singh

Keishing, Shri Rishang

Khabri, Shri Brijlal

Khan, Shri Mohd. Ali

Khandelwal, Shri Pyarelal

Khuntia, Shri Rama Chandra

Kidwai, Shrimati Mohsina

Koshyari, Shri Bhagat Singh

Krishna, Shri S.M.

Kurien, Prof. P.J.

Lad, Shri Anil H.

Madhu, Shri Penumalli

Mahendra Mohan, Shri

Maitreyan, Dr. V.

Majhi, Shri Bhagirathi

Malaisamy, Dr. K.

Mangala Kisan, Shri

Mathur, Shri Om Prakash

Mishra, Shri Kalraj

Mukut Mithi, Shri

Naidu, Shri M. Venkaiah

Naik, Shri Shantaram Laxman

Nandi Yellaiah, Shri

Natarajan, Shrimati Jayanthi

Natchiappan, Dr. E.M. Sudarsana

Pal, Shri Shriram

Pany, Shri Rudra Narayan

Parmar, Shri Bharatsinh Prabhatsinh

Patel, Shri Ahmed

Patel, Shri Kanjibhai

Patel, Shri Surendra Motilal

Pathak, Shri Brijesh

Patil, Shri Shivraj Vishwanath

Pilania, Dr. Gyan Prakash

Pradhan, Shrimati Renubala

Prasad, Shri Ravi Shankar

Punj, Shri Balbir

Rai, Shrimati Kusum

Raja, Shri D.

Rajan, Shri P.R.

Rajaram, Shri

Rajeeve, Shri P.

Ram Prakash, Dr.

Ramesh, Shri Jairam

Rao, Dr. K. Keshava

Rao, Shri K.V.P. Ramachandra

Rao, Shri V. Hanumantha

Rashtrapal, Shri Praveen

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Rudy, Shri Rajiv Pratap

Rupala, Shri Parshottam Khodabhai

Rupani, Shri Vijaykumar

Sanghi, Shri Gireesh Kumar

Seelam, Shri Jesudasu

Sen, Shri Tapan Kumar

Shafi, Shri Mohammad

Shanta Kumar, Shri

Sharma, Shri Raghunandan

Sharma, Shri Satish Kumar

Shourie, Shri Arun

Shukla, Shri Rajeev

Singh, Shri Arjun

Singh, Shri Bhagwati

Singh, Shri Ishwar

Singh, Shri Jai Prakash Narayan

Singh, Dr. Manmohan

Singh, Shrimati Maya

Singh, Shri R.C.

Siva, Shri Tiruchi

Soni, Shrimati Ambika

Tariq Anwar, Shri

Thakor, Shri Natuji Halaji

Thakur, Dr. C.P.

Thakur, Dr. Prabha

Thakur, Shrimati Viplove

Thirunavukkarasar, Shri Su.

Tiriya, Ms. Sushila

Uikey, Miss Anusuiya

Vasan, Shri G.K.

Verma, Shri Vikram

Vijayaraghavan, Shri A.

Vora, Shri Motilal

Vyas, Shri Shreegopal

Waghmare, Dr. Janardhan

Yadav, Shri Nand Kishore

Yadav, Prof. Ram Gopal

Yadav, Shri Subhash Prasad

Yechury, Shri Sitaram

Noes: Nil

The motion was adopted by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

CLAUSE 2 was added to the Bill.

MR. DEPUTY CHAIRMAN: In clause 1, there is one amendment (No.1) by the hon. Minister.

CLAUSE 1 - Short title and commencement.

SHRI M. VEERAPPA MOILY: Sir, I move:

(c) That at page 1, line 3, for the bracket and words "(One Hundred and Ninth Amendment)", the bracket and words "(Ninety-fifth Amendment)" be substituted.

The question was proposed.

MR. DEPUTY CHAIRMAN: The question is:

That at page 1, line 3, *for* the bracket and words "(One Hundred and Ninth Amendment)", the bracket and words "(Ninety-fifth Amendment)" be *substituted*.

The House divided.

MR. DEPUTY CHAIRMAN: Ayes - 135.

Noes - Nil

Acharya, Shri Suryakantbhai

Achuthan, Shri M.P.

Adeeb, Shri Mohammed

Ahluwalia, Shri S.S.

Akhtar, Shri Kamal

Ali, Shri Munquad

Ali, Shri Sabir

Amin, Shri Mohammed

Anand Sharma, Shri

Anbalagan, Shri S.

Antony, Shri A.K.

Apte, Shri Balavant alias Bal

Azad, Shri Ghulam Nabi

Bagrodia, Shri Santosh

Balaganga, Shri N.

Balmiki, Shri Krishan Lal

Chandrasekhar, Shri Rajeev

Chatterjee, Shri Prasanta

Chaturvedi, Shri Lalit Kishore

Chaturvedi, Shri Satyavrat

Chavan, Shri Prithviraj

Condpan, Shri Silvius

Daimary, Shri Biswajit

Das, Shri Kumar Deepak

Deora, Shri Murli

Dhawan, Shri R.K.

Dwivedi, Shri Janardan

Elavarasan, Shri A.

Fernandes, Shri Oscar

Ganga Charan, Shri

Gill, Dr. M.S.

Gnanadesikan, Shri B.S.

Govindarajar, Shri N.R.

Gupta, Dr. Akhilesh Das

Hariprasad, Shri B.K.

Heptulla, Dr. (Shrimati) Najma A.

Husain, Shri Jabir

Jaitley, Shri Arun

Jinnah, Shri A.A.

Jois, Shri M. Rama

Kalita, Shri Bhubaneswar

Kanimozhi, Shrimati

Karan Singh, Dr.

Karat, Shrimati Brinda

Karimpuri, Shri Avtar Singh

Keishing, Shri Rishang

Khabri, Shri Brijlal

Khan, Shri Mohd. Ali

Khandelwal, Shri Pyarelal

Khuntia, Shri Rama Chandra

Kidwai, Shrimati Mohsina

Koshyari, Shri Bhagat Singh

Krishna, Shri S.M.

Kurien, Prof. P.J.

Lad, Shri Anil H.

Madhu, Shri Penumalli

Mahendra Mohan, Shri

Maitreyan, Dr. V.

Majhi, Shri Bhagirathi

Malaisamy, Dr. K.

Mangala Kisan, Shri

Mathur, Shri Om Prakash

Mishra, Shri Kalraj

Mukut Mithi, Shri

Naidu, Shri M. Venkaiah

Naik, Shri Shantaram Laxman

Nandi Yellaiah, Shri

Natarajan, Shrimati Jayanthi

Natchiappan, Dr. E.M. Sudarsana

Pal, Shri Shriram

Pany, Shri Rudra Narayan

Parmar, Shri Bharatsinh Prabhatsinh

Patel, Shri Ahmed

Patel, Shri Kanjibhai

Patel, Shri Surendra Motilal

Pathak, Shri Brijesh

Patil, Shri Shivraj Vishwanath

Pilania, Dr. Gyan Prakash

Pradhan, Shrimati Renubala

Prasad, Shri Ravi Shankar

Punj, Shri Balbir

Rai, Shrimati Kusum

Raja, Shri D.

Rajan, Shri P.R.

Rajaram, Shri

Rajeeve, Shri P.

Ram Prakash, Dr.

Ramesh, Shri Jairam

Rao, Dr. K. Keshava

Rao, Shri K.V.P. Ramachandra

Rao, Shri V. Hanumantha

Rashtrapal, Shri Praveen

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Rupala, Shri Parshottam Khodabhai

Rupani, Shri Vijaykumar

Sanghi, Shri Gireesh Kumar

Seelam, Shri Jesudasu

Sen, Shri Tapan Kumar

Shafi, Shri Mohammad

Shanta Kumar, Shri

Sharma, Shri Raghunandan

Sharma, Shri Satish Kumar

Shourie, Shri Arun

Shukla, Shri Rajeev

Singh, Shri Arjun

Singh, Shri Bhagwati

Singh, Shri Ishwar

Singh, Shri Jai Prakash Narayan

Singh, Dr. Manmohan

Singh, Shrimati Maya

Singh, Shri R.C.

Siva, Shri Tiruchi

Soni, Shrimati Ambika

Tariq Anwar, Shri

Thakor, Shri Natuji Halaji

Thakur, Dr. C.P.

Thakur, Dr. Prabha

Thakur, Shrimati Viplove

Thirunavukkarasar, Shri Su.

Tiriya, Ms. Sushila

Uikey, Miss Anusuiya

Vasan, Shri G.K.

Verma, Shri Vikram

Vijayaraghavan, Shri A.

Vora, Shri Motilal

Vyas, Shri Shreegopal

Waghmare, Dr. Janardhan

Yadav, Shri Nand Kishore

Yadav, Prof. Ram Gopal

Yadav, Shri Subhash Prasad

Yechury, Shri Sitaram

Noes: Nil

The motion was adopted by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

CLAUSE 1, as amended, was added to the Bill.

MR. DEPUTY CHAIRMAN: We shall now take up the Enacting Formula and the Title. The question is:

That the Enacting Formula and the Title stand part of the Bill.

The House divided.

MR. DEPUTY CHAIRMAN: Ayes - 135.

Noes - Nil

Acharya, Shri Suryakantbhai

Achuthan, Shri M.P.

Adeeb, Shri Mohammed

Ahluwalia, Shri S.S.

Akhtar, Shri Kamal

Ali, Shri Munquad

Ali, Shri Sabir

Amin, Shri Mohammed

Anand Sharma, Shri

Anbalagan, Shri S.

Antony, Shri A.K.

Apte, Shri Balavant alias Bal

Azad, Shri Ghulam Nabi

Bagrodia, Shri Santosh

Balaganga, Shri N.

Balmiki, Shri Krishan Lal

Chandrasekhar, Shri Rajeev

Chatterjee, Shri Prasanta

Chaturvedi, Shri Lalit Kishore

Chaturvedi, Shri Satyavrat

Chavan, Shri Prithviraj

Condpan, Shri Silvius

Daimary, Shri Biswajit

Das, Shri Kumar Deepak

Deora, Shri Murli

Dhawan, Shri R.K.

Dwivedi, Shri Janardan

Elavarasan, Shri A.

Fernandes, Shri Oscar

Ganga Charan, Shri

Gill, Dr. M.S.

Gnanadesikan, Shri B.S.

Govindarajar, Shri N.R.

Gupta, Dr. Akhilesh Das

Hariprasad, Shri B.K.

Heptulla, Dr. (Shrimati) Najma A.

Husain, Shri Jabir

Jaitley, Shri Arun

Jinnah, Shri A.A.

Jois, Shri M. Rama

Kalita, Shri Bhubaneswar

Kanimozhi, Shrimati

Karan Singh, Dr.

Karat, Shrimati Brinda

Karimpuri, Shri Avtar Singh

Keishing, Shri Rishang

Khabri, Shri Brijlal

Khan, Shri Mohd. Ali

Khandelwal, Shri Pyarelal

Khuntia, Shri Rama Chandra

Kidwai, Shrimati Mohsina

Koshyari, Shri Bhagat Singh

Krishna, Shri S.M.

Kurien, Prof. P.J.

Lad, Shri Anil H.

Madhu, Shri Penumalli

Mahendra Mohan, Shri

Maitreyan, Dr. V.

Majhi, Shri Bhagirathi

Malaisamy, Dr. K.

Mangala Kisan, Shri

Mathur, Shri Om Prakash

Mishra, Shri Kalraj

Mukut Mithi, Shri

Naidu, Shri M. Venkaiah

Naik, Shri Shantaram Laxman

Nandi Yellaiah, Shri

Natarajan, Shrimati Jayanthi

Natchiappan, Dr. E.M. Sudarsana

Pal, Shri Shriram

Pany, Shri Rudra Narayan

Parmar, Shri Bharatsinh Prabhatsinh

Patel, Shri Ahmed

Patel, Shri Kanjibhai

Patel, Shri Surendra Motilal

Pathak, Shri Brijesh

Patil, Shri Shivraj Vishwanath

Pilania, Dr. Gyan Prakash

Pradhan, Shrimati Renubala

Prasad, Shri Ravi Shankar

Punj, Shri Balbir

Rai, Shrimati Kusum

Raja, Shri D.

Rajan, Shri P.R.

Rajaram, Shri

Rajeeve, Shri P.

Ram Prakash, Dr.

Ramesh, Shri Jairam

Rao, Dr. K. Keshava

Rao, Shri K.V.P. Ramachandra

Rao, Shri V. Hanumantha

Rashtrapal, Shri Praveen

Ratna Bai, Shrimati T.

Rebello, Ms. Mabel

Reddy, Shri M.V. Mysura

Reddy, Dr. N. Janardhana

Rudy, Shri Rajiv Pratap

Rupala, Shri Parshottam Khodabhai

Rupani, Shri Vijaykumar

Sanghi, Shri Gireesh Kumar

Seelam, Shri Jesudasu

Sen, Shri Tapan Kumar

Shafi, Shri Mohammad

Shanta Kumar, Shri

Sharma, Shri Raghunandan

Sharma, Shri Satish Kumar

Shourie, Shri Arun

Shukla, Shri Rajeev

Singh, Shri Arjun

Singh, Shri Bhagwati

Singh, Shri Ishwar

Singh, Shri Jai Prakash Narayan

Singh, Dr. Manmohan

Singh, Shrimati Maya

Singh, Shri R.C.

Siva, Shri Tiruchi

Soni, Shrimati Ambika

Tariq Anwar, Shri

Thakor, Shri Natuji Halaji

Thakur, Dr. C.P.

Thakur, Dr. Prabha

Thakur, Shrimati Viplove

Thirunavukkarasar, Shri Su.

Tiriya, Ms. Sushila

Uikey, Miss Anusuiya

Vasan, Shri G.K.

Verma, Shri Vikram

Vijayaraghavan, Shri A.

Vora, Shri Motilal

Vyas, Shri Shreegopal

Waghmare, Dr. Janardhan

Yadav, Shri Nand Kishore

Yadav, Prof. Ram Gopal

Yadav, Shri Subhash Prasad

Yechury, Shri Sitaram

Noes: Nil

The motion was adopted by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

The Enacting Formula and the Title were added to the Bill.

SHRI M. VEERAPPA MOILY: Mr. Deputy Chairman, Sir, I beg to move:

That the Bill, as amended, be passed.

The question was proposed.

MR. DEPUTY CHAIRMAN: The question is:

That the Bill, as amended, be passed.

The House divided.

MR. DEPUTY CHAIRMAN: Ayes - 135.

Noes - Nil

Acharya, Shri Suryakantbhai

Achuthan, Shri M.P.

Adeeb, Shri Mohammed

Ahluwalia, Shri S.S.

Akhtar, Shri Kamal

Ali, Shri Munquad

Ali, Shri Sabir

Amin, Shri Mohammed

Anand Sharma, Shri

Anbalagan, Shri S.

Antony, Shri A.K.

Apte, Shri Balavant alias Bal

Azad, Shri Ghulam Nabi

Bagrodia, Shri Santosh

Balaganga, Shri N.

Balmiki, Shri Krishan Lal

Chandrasekhar, Shri Rajeev

Chatterjee, Shri Prasanta

Chaturvedi, Shri Lalit Kishore

Chaturvedi, Shri Satyavrat

Chavan, Shri Prithviraj

Condpan, Shri Silvius

Daimary, Shri Biswajit

Das, Shri Kumar Deepak

Deora, Shri Murli

Dhawan, Shri R.K.

Dwivedi, Shri Janardan

Elavarasan, Shri A.

Fernandes, Shri Oscar

Ganga Charan, Shri

Gill, Dr. M.S.

Gnanadesikan, Shri B.S.

Govindarajar, Shri N.R.

Gupta, Dr. Akhilesh Das

Hariprasad, Shri B.K.

Heptulla, Dr. (Shrimati) Najma A.

Husain, Shri Jabir

Jaitley, Shri Arun

Javadekar, Shri Prakash

Jinnah, Shri A.A.

Jois, Shri M. Rama

Kalita, Shri Bhubaneswar

Kanimozhi, Shrimati

Karan Singh, Dr.

Karat, Shrimati Brinda

Karimpuri, Shri Avtar Singh

Keishing, Shri Rishang

Khabri, Shri Brijlal

Khan, Shri Mohd. Ali

Khandelwal, Shri Pyarelal

Khuntia, Shri Rama Chandra

Kidwai, Shrimati Mohsina

Koshyari, Shri Bhagat Singh

Krishna, Shri S.M.

Kurien, Prof. P.J.

Lad, Shri Anil H.

Madhu, Shri Penumalli

Mahendra Mohan, Shri

Maitreyan, Dr. V.

Majhi, Shri Bhagirathi

Malaisamy, Dr. K.

Mangala Kisan, Shri

Mathur, Shri Om Prakash

Mishra, Shri Kalraj

Mukut Mithi, Shri

Naidu, Shri M. Venkaiah

Naik, Shri Shantaram Laxman

Nandi Yellaiah, Shri

Natarajan, Shrimati Jayanthi

Natchiappan, Dr. E.M. Sudarsana

Pal, Shri Shriram

Pany, Shri Rudra Narayan

Parmar, Shri Bharatsinh Prabhatsinh

Patel, Shri Ahmed

Patel, Shri Kanjibhai

Patel, Shri Surendra Motilal

Pathak, Shri Brijesh

Patil, Shri Shivraj Vishwanath

Pilania, Dr. Gyan Prakash

Pradhan, Shrimati Renubala

Prasad, Shri Ravi Shankar

Punj, Shri Balbir

Rai, Shrimati Kusum

Raja, Shri D.

Rajan, Shri P.R.

Rajaram, Shri

Rajeeve, Shri P.

Ram Prakash, Dr.

Ramesh, Shri Jairam

Rao, Dr. K. Keshava

Rao, Shri K.V.P. Ramachandra

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Reddy, Dr. N. Janardhana

Rudy, Shri Rajiv Pratap

Rupala, Shri Parshottam Khodabhai

Rupani, Shri Vijaykumar

Sanghi, Shri Gireesh Kumar

Seelam, Shri Jesudasu

Sen, Shri Tapan Kumar

Shafi, Shri Mohammad

Shanta Kumar, Shri

Sharma, Shri Raghunandan

Sharma, Shri Satish Kumar

Shourie, Shri Arun

Shukla, Shri Rajeev

Singh, Shri Arjun

Singh, Shri Bhagwati

Singh, Shri Ishwar

Singh, Shri Jai Prakash Narayan

Singh, Dr. Manmohan

Singh, Shrimati Maya

Singh, Shri R.C.

Siva, Shri Tiruchi

Soni, Shrimati Ambika

Tariq Anwar, Shri

Thakor, Shri Natuji Halaji

Thakur, Dr. C.P.

Thakur, Dr. Prabha

Thakur, Shrimati Viplove

Thirunavukkarasar, Shri Su.

Tiriya, Ms. Sushila

Uikey, Miss Anusuiya

Vasan, Shri G.K.

Verma, Shri Vikram

Vijayaraghavan, Shri A.

Vora, Shri Motilal

Vyas, Shri Shreegopal

Waghmare, Dr. Janardhan

Yadav, Shri Nand Kishore

Yadav, Prof. Ram Gopal

Yadav, Shri Subhash Prasad

Yechury, Shri Sitaram

Noes: Nil

The motion was adopted by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

The Bill, as amended, was passed by the required majority.
